



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,21st March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI****COURT NO: 2****[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/3773/2023 B/O, IN WA/375/2023 (D/O) in WA/375/2023	THE GENERAL MANAGER (LA AND COORD.) AND 4 ORS. Versus ILABATI DEB AND 7 ORS.	MR. D GOGOI MR. I BORTHAKUR	MR. A J SARMA MR. P D NAIR MR H GUPTA
- FOR FRESH ADMISSION WITH STAY/BAIL -				
2	WA/95/2024 FIXED	Union Of India And 4 Ors Versus Shri Chandan Rai	C.G.C.	MR. R MAZUMDAR MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI
HEARING				
3	WP(C)/2919/2018 FIXED	PRAFULLA GOVINDA BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM ADVOCATE GENERAL
4	WITH WP(C)/283/2024	ANVEEKSHA VARMA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM
5	WP(C)/6628/2018 FIXED, WITH WP(C) 4866/2010, WP(C) 4948/2010, WP(C) 4949/2010, WP(C) 130/2011, WP(164/2011, WP(C) 4214/2010, WP(C) 4226/2015 (ALL DISPOSED OFF)	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
6	WITH WP(C)/3102/2012	M/S VST INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION
7	WITH WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION

	WITH MC/2187/2014 in WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION
8	WITH WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
9	WITH WP(C)/6723/2014	M/S CEMENT INTERNATIONAL LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION
10	WITH WP(C)/2489/2015	M/S PRIDE COKE PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
11	WITH WP(C)/2491/2015	M/S JUTHALAL GAJADHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
12	WITH WP(C)/2496/2015	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS Versus THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
13	WITH WP(C)/3175/2016	WS RETAIL SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
14	WITH WP(C)/3182/2016	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
15	WITH WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	WITH I.A.(Civil)/1446/2016 in WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
16	WITH WP(C)/3642/2017	JAGATI COKE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
17	WITH WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
18	WITH WP(C)/3645/2017	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI

19	WITH WP(C)/3646/2017	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
20	WITH WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
21	WITH WP(C)/3651/2017	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
22	WITH WP(C)/3652/2017	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
23	WITH WP(C)/3655/2017	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
24	WITH WP(C)/3656/2017	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
25	WITH WP(C)/3657/2017	GANESH MET COKE INDUSRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
26	WITH WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
27	WITH WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
28	WITH WP(C)/3988/2017	BHARTI INFRATEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
29	WITH WP(C)/4258/2017	BHARTI AIRTEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION

30	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
31	WITH WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
32	WITH WP(C)/5738/2017	M/S. KESHARI INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
33	WITH WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
34	WITH WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR. S SHARMA MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
35	WITH WP(C)/5784/2017	DISHNET WIRELESS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
36	WITH WP(C)/6608/2018	PURBANCHAL ENTERPRISE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
37	ITA/11/2019	PRINCIPAL, COMMISSIONER OF INCOME TAX Versus SHRI ANANTA CHARAN NAYAK	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR. S SARMA MR. D K BAGCHI	MR R GOENKA MR R GOENKA MR. U K BORTHAKUR MR A GOENKA MR A GOENKA
38	WA/23/2019	M/S POPULAR TIE UP PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. A CHETIA MR. A SAHEWALLA MR. M SAHEWALLA	GA, ASSAM MR. A DAS SC, BOT
39	WITH WA/25/2019	M/S POPULAR TIE UP PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA MR. A SAHEWALLA	GA, ASSAM SC, BOT
40	WA/106/2019	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
41	WP(C)/1939/2019 CAVT. NO.0179/2019 CAVT./177/2019, CAVT./179/2019	BHABEN BORAH Versus THE UCO BANK AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA	MR R. K. DUTTA (R-1-R-3) MR. M SHARMA (r-1 to 4) MR. N. BORUAH MR. N. BORUAH MR. H.K. HAZARIKA, JUNIOR GOVT. ADVOCATE(R-4) MS. S YASMIN (r-1 to 4) FOR CAVEATOR

42	WP(C)/4062/2019	UJJAL DUTTA AND 19 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
43	WP(C)/6916/2019	DIPANKAR CHANDA AND 35 ORS. Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG MR. R K TALUKDAR (R-6) SC, FINANCE
44	WITH WP(C)/4338/2019	RAMENDRA DEKA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4491/2021 PART-HEARD, FIXED	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
2	WP(C)/6330/2022 PART-HEARD, FIXED	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7239/2019 FIXED, WITH LCR	BASANTI SARKAR @ BASANTI DEVI Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR. G SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/880/2024 FIXED	NARJINA BEGUM @ MARJINA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI MR J. ISLAM MR J. E. SARKAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
3	WP(C)/3444/2018 FIXED	HANUFA BIBI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/3688/2019 FIXED, WITH LCR	RUKIYA KHATUN @ RUKIYA BEGUM Versus UNION OF INDIA AND 6 ORS	MR. K LAHKAR MS R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/5960/2019 FIXED	SARASWATI Versus THE UNION OF INDIA AND 6 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/6164/2019 FIXED, WITH LCR	SUKUR KHAN Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	ASSTT.S.G.I.
7	WITH WP(C)/1300/2019 WITH LCR	SUKUR KHAN Versus THE UNION OF INDIA AND 5 ORS	MR A R BHUYAN MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/8093/2019 FIXED, WITH OFFICE NOTE	MD. ABDUL KHALIL @ KHALILUR RAHMAN AND 5 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/8099/2019 FIXED	ROHIMA BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. S ISLAM MR M MONDAL MR. M CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/8101/2019 FIXED, WITH LCR	KHUDEJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/8120/2019 FIXED	SUNDARI BIBI @ SUNDARI BEWA Versus THE UNION OF INDIA AND 8 ORS.	MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WA/268/2023 CAVT. NO.07442/023, FIXED, CAVT./744/2023	BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH

ORDERS

13	WA/348/2022 FIXED, WITH OFFICE NOTE	DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	MR G N SAHEWALLA (r-5) MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS K BHATTACHARYYA SC, AFDC
14	WITH WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR B D DAS (r-2) MR. S C BISWAS (r-2) MRS R DEKA (r-2) SC, AFDC
	WITH I.A.(Civil)/3848/2022 in WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/2205/2023 in WA/349/2022	SUNIL HAZARIKA, Versus RAKHAL CHANDRA DAS AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. S C BISWAS MS A DAS MS A BORAH SC, AFDC
15	WITH WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/3457/2022 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/491/2023 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. D DAS SR. ADV MR. H K NATH	SC, AFDC
	WITH I.A.(Civil)/699/2023 in WA/366/2022	NISAR AHMED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MR. H K NATH	SC, AFDC

16	WITH WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/3849/2022 in WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
HEARING				
17	WP(C)/2243/2017 WITH LCR	SHARIFA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/2264/2017 WITH LCR	BHAGYA BANIK Versus THE UNION OF INDIA and 5 ORS.	MR A ISLAM MR.H R AHMED	GA, ASSAMR2-6 ASSTT.S.G.I.(R1)
19	WP(C)/2303/2017 WITH LCR	RAHMAT ALI Versus THE UNION OF INDIA and 4 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
20	WP(C)/2308/2017 WITH LCR	RASHIDUL ISLAM KHAN Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
21	WP(C)/2325/2017 WITH LCR	MD. MOSTAFA ALI Versus THE UNION OF INDIA and 3 ORS.	MR.B CHOWDHURY	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

BAIL HEARING

1	AB/308/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AZIR UDDIN @ KOKON AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
---	--	--	---------------------------------------	-----------

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 WP(C)/2508/2023 WITH OFFICE NOTE, B/O	NABA GOGOI Versus SECRETARY TO THE GOVT OF ASSAM, PWD AND 2 ORS	MR. M H ANSARI MR. A K SHARMA MR. A K SHARMA	SC, PWD SC, FINANCE
MOTION			
2 WP(C)/956/2024 FIXED	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS	MR S P DAS MR A ALAM MD A ISLAM MS C BORA	MR. S C KEYAL (r-1 to 4) DY.S.G.I.
ORDER (STAY VACATING)			
3 I.A.(Civil)/543/2024 FIXED in WP(C)/3044/2023	PRADIP KR. BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MR. J AHMED MR R A AHMED MR M AHMED	MR. T J MAHANTA MD. S ALOM SC, BTC SC, FOREST
WITH WP(C)/3044/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
WITH WP(C)/3041/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
WITH WP(C)/3042/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
ADMISSION			
6 WP(C)/3454/2020 B/O	BASU DEV BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	MR B D DAS (r-7) GA, ASSAM MRS R DEKA (r-7) MR. S K TALUKDAR MR A SARMA, SC, AFDC MR. A D CHOUDHURY (r-7)

7	WP(C)/3691/2023 B/O	SAIDUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR. R ISLAM MR. N BARDOLOI	GA, ASSAM SC, BTC
8	WP(C)/3712/2023 B/O	MD. AJIJUL SHEIKH AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR. R ISLAM MR. N BARDOLOI	GA, ASSAM SC, BTC
9	WP(C)/4293/2023 B/O	ABDUL BAREK Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR A R BHUYAN (R8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (R8)
	WITH			
10	WP(C)/4309/2023 CAVT. NO. 06882/023,	SAYED ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. A R BHUYAN (r-8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (FOR CAVEATOR) (r-8 MR N Z CHOUDHURY (r-8
	WITH			
11	WP(C)/4312/2023 CAVT. NO. 06892/023,	JINNAT ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. A R BHUYAN (r-8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (r-8) MR. M A I HUSSAIN (r-8) MR N Z CHOUDHURY (r-8
12	WP(C)/5172/2023 B/O	M/S BARTHAKUR AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MS K LOYA MS. S NEWAR	SC, P H E SC, FINANCE
13	WP(C)/5213/2023 B/O	M/S SUNSTEELS (INDIA) AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS M HAZARIKA MS K LOYA MS. S NEWAR	SC, P H E SC, FINANCE
14	WP(C)/5214/2023 B/O	M/S TRADERS (ASSAM) AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS M HAZARIKA MS K LOYA MS. S NEWAR	SC, P H E SC, FINANCE
15	WP(C)/5870/2023 CAVT. NO.08892/023, FIXED, WITH CAVT. 889/2023	MAHMUD ALI Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR
	WITH			
	I.A.(Civil)/3252/2023 in WP(C)/5870/2023	MAHMUD ALI, Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA	MR N ANIX SINGH MR. S S ROY DY.S.G.I.
	WITH			
16	Cont.Cas(C)/63/2024	MAHMUD ALI Versus ANIL KUMAR GUPTA AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	
17	WP(C)/6518/2023 FIXED	MURAD AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	GA, ASSAM
18	WP(C)/7486/2023 FIXED	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR. A BORPUZARI (r- 2,3,4,5)
19	WP(C)/375/2024 B/O	M/S NEHERBS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	MR. DILIP DEY (R-2,3,4) DY.S.G.I. SC, EPF
		ORDERS		
20	Review.Pet./172/2022 FIXED, WITH WP(C)/5225/2021 (D/O), WP(C)/5239/2021 (D/O), WP(C)/5269/2021 (D/O), WP(C)/5577/2021 (D/O)	THE UNION OF INDIA AND 2 ORS. Versus LAXMI DEVI @ LAKHIMI DEVI AND 8 ORS	MR. A K DUTTA	MR B D DAS MR B D DAS MR. S C BISWAS MR. S C BISWAS SC, AG MRS R DEKA MRS R DEKA MR. F A HASSAN (R-2,4) MS. U NANDA (R7) MS. J GHOSH (R-3,5)

21	WP(C)/286/2024 B/O	M/S BORAH TRIAKHYA PRIVATE LIMITED (PREVIOUSLY BORAH AND COMPANY) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM SC, REVENUE
22	WP(C)/641/2024 FIXED	M/S OPAL INFORMATICS Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH MS O IMCHEN	GA, ASSAM MR. P P DUTTA (R-4) MS P SARMA (R-4)
23	WP(C)/662/2024 FIXED	M/S OPAL INFORMATICS Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH	GA, ASSAM MR. P P DUTTA (R-4) MS P SARMA (R-4)
24	WP(C)/1181/2024 FIXED	HITENDRA PEGU Versus UNION OF INDIA AND 4 ORS	MR. D P BORAH	MR. S S ROY (R-2,3) MR. S BORTHAKUR(R-2,3) MR. S BORTHAKUR(R-2,3) DY.S.G.I.

HEARING

25	WP(C)/80/2017 FIXED, WITH LCR	THE MANAGEMENT OF LANGHARJAN TEA ESTATE Versus THE WORKMEN OF LANGHARJAN TEA ESTATE and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	GA, ASSAM MR.P KALITA(R-1) MRS.A BHATTACHARYYA(R-1)
26	WP(C)/828/2019 FIXED	M/S. GANAPATI ROLLER FLOUR MILLS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
27	WP(C)/3109/2023 FIXED	SURENDRA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR G CHOUDHURY MR. N DUBEY MS P PHUKAN MS. M DAIMARY MS M N KONYAK	MR. T J MAHANTA (r-7) MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) SC, BTC SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/7/2018 6 Y 4 M 15 D :WITH LCR 5 FILES, P.B.-2	PRAFULLA CHANDRA KALITA Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
2	CRL.A(J)/20/2018 11 Y 8 M 6 D :WITH LCR 3 FILES, P.B.-2	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM
3	Crl.A./334/2019 WITH LCR 4 FILES, P.B.-2	BIJOY KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. A H ALAMGIR MR. A H ALAMGIR PP, ASSAM
4	Crl.A./352/2019 7 Y 8 M 14 D :WITH LCR 4 FILES, P.B.-3	SRI JOGESH RABHA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM MS. B SHARMA, AMICUS CURIAE(R-2)
5	Crl.A./363/2019 WITH LCR, P.B.-2	SONABASI BISWAS Versus THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
WITH				
6	Crl.A./410/2019	SRI SIBASHI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. N M DEKA	PP, ASSAM MR. C GOSWAMI (R2,R3,R4) MR. N CHAKRAVORTY (R2,R3,R4)
7	CRL.A(J)/35/2021 8 Y 1 M 21 D :WITH LCR 5 FILES, P.B.-2	RISHIRAM SARMAH Versus THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024

7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGOHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	I.A.(Civil)/1609/2021 FIXED in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR P NAYAK MR A CHALIHA MS PADMINI BARUA MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024

18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGOHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6976/2023 FIXED	MD INTAZ ALI Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	SC, ELEM. EDU SC, BTC
2	WP(C)/517/2024 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 2 ORS	MR. A ALI MR. Y ALI	SC, HIGHER EDU
3	WP(C)/1142/2024 FIXED	ANATH CH ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, BTC SC, EDU
4	WP(C)/1525/2024 FIXED	SANJAY KR BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ELECTION COMMISSION.
5	WP(C)/1532/2024 FIXED	NUR AHMED LASKAR Versus THE STATE OF ASSAM AND 5ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ECI
ADMISSION				
6	WP(C)/891/2019 FIXED	KANGUJAM PRIYOKUMAR SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, HIGHER EDU SC, BTC SC, FINANCE DEPTT. SC, BODOLAND UNIVERSITY
7	WP(C)/8964/2019 FIXED	PADMA KANTA BORA Versus FOOD CORPORATION OF INDIA AND 3 ORS.	DR. B N GOGOI MR N BARUAH	MR. P K ROY SC, F C I
8	WP(C)/4040/2020 B/O	SUNIL KUMAR Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	MRS. A GAYAN ASSTT.S.G.I.
9	WITH WP(C)/4534/2020	SUNIL KUMAR FORCE NO. 901710135 INSP/STENO Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	MR. K GOGOI ASSTT.S.G.I.

10	WITH WP(C)/3425/2021	SUNIL KUMAR, FORCE NO 901710135 INSPECTOR/STENOGRAPHER Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.
11	WP(C)/2176/2023 FIXED	BONOJOTSNA DAS Versus THE STATE OF ASSAM AND 11 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	GA, ASSAM SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT SC, P H E SC, HEALTH SC, FINANCE
12	WITH Cont.Cas(C)/222/2023	BONOJOTSNA DAS Versus KAILASH KARTHIK AND 3 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	
13	WP(C)/2865/2023 FIXED	DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
14	WP(C)/3698/2023 FIXED	RANJIT KR KAKOTY Versus THE UNION OF INDIA AND 5 ORS	MR. B PURKAYASTHA MR. B ZAMAN	MR. A L MANDAL MD A A HUSSAIN (R-2 TO 5) DY.S.G.I.
15	WP(C)/6256/2023 FIXED	RUBUL GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
16	WP(C)/6716/2023 FIXED	ASHIMANANDA BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM
17	WP(C)/6827/2023 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, PWD
18	WP(C)/7284/2023 FIXED	PRADIP CH BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MR N ALI	GA, ASSAM SC, AG
19	WP(C)/7453/2023 FIXED	GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM
20	WP(C)/685/2024 FIXED	PULIN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	SC, FINANCE DEPTT. SC, P H E
21	WP(C)/713/2024 FIXED	ASHOK SARKAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	SC, APDCL
ORDERS				
22	WP(C)/5246/2023 B/O	SMT. RUNU HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR MS. N D SARMA	GA, ASSAM
HEARING				
23	WP(C)/3368/2014	NILENDU DUTTA Versus THE ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.U K NAIR MR. K R PATGIRI MR.A CHETRY MR.G R DEV MR G SARMA MR. B SARMA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA

24	WP(C)/1040/2015	PAPLU NATH Versus STATE BANK OF INDIA and 4 ORS	MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	MR. M K CHOUDHURY (r-1 to 5) MR.L TALUKDAR(R-5) MS.M DAS(R-5) MR.G DAS(R-5) MR.B DASR-5 MR P BHARDWAJ (r-1 to 5) MR. M SARMA (r-1 to 5) MS. ANASUYA C MR. D. BORAH (r-1 to 5)
25	WP(C)/1333/2015	MISS LEENA DAS Versus THE STATE OF ASSAM AND 13 ORS	MR.S SARMA MR.R DHAR MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA	DR.B AHMEDR1-4 SC, IRRIGATION
26	WP(C)/1647/2015	DIPNARAYAN BORAH Versus THE STATE BANK OF INDIA and 6 ORS	MR.P J SAIKIA MR.G GOSWAMI MR.M PHUKAN MRK K DAS MR. P DUTTA MRT K BHATTACHARYYA	MR.S S SHARMA MR.K K DEYR-1 to 7 MS.L SHARMA MR.B J MUKHERJEE MRV K BAROOAH(R-1 to 7) MR.A SHARAN
27	WP(C)/3187/2022	FORCE NO. 175130032 CONSTABLE (GD) MOINUDDIN AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
28	WP(C)/2232/2023 FIXED	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./836/2024 B/O	AJIT KUMAR BORA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS S K DAS	PP, ASSAM
2 Bail Appln./840/2024	MD. SHOYJUDDIN AHMED @ SALLU Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
3 Bail Appln./842/2024	MD. SAHID ALAM @ SAHID ALOM Versus THE UNION OF INDIA	MR. N SHARMA B K SINGHA	SC, NCB
4 Bail Appln./843/2024	DEBASISH TALUKDAR Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MS N BARUAH	PP, ASSAM
5 Bail Appln./844/2024	JAMAL UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
MOTION			
6 Crl.Pet./326/2024	JAHANGIR ALOM @ SADULLAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
7 Crl.Pet./327/2024	ANANTA KHOUND @ MRIDUL Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MS M ZOMUANPUII MR P DOLEY MS V V THANYU	PP, ASSAM
8 Crl.Pet./328/2024	PULAK KALITA Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY MR. I U CHOUDHURY U U KHAN	PP, ASSAM
9 AB/586/2024 FIXED	SAYED AHMED Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	
10 AB/688/2024	SANJOY GOHAIN @ SHRI SANJAY GOHAIN Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	PP, ASSAM

11	AB/689/2024 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	PP, ASSAM
12	AB/767/2024	DEBOBRATA PAUL Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
13	AB/768/2024	SUKUMAR RABHA Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS. A K CHOPHI	PP, ASSAM
ADMISSION				
14	Crl.Pet./219/2021 WITH LCR 2 FILES(SCANNED COPY), FIXED	OSMAN GONI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM	PP, ASSAM
15	Crl.Pet./210/2022 WITH LCR 2 FILES, (WITH ADMIN. ORDER OF HON. THE CHIEF JUSTICE)	DR. SUNMONI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS M NIROLA	MR. B D GOSWAMI (r-2) MR. T CHUTIA (r-2) PP, ASSAM
16	Crl.Rev.P./158/2023 WITH LCR 1 FILE, FIXED	NURUL HOQUE CHOUDHURY Versus MUSTT. SURINA BEGUM	MR. JUNM LASKAR MS. J GHOSH	MR H R CHOUDHURY S. TALUKDAR
17	Crl.Pet./901/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	TARUN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	MS. P. DAS, AMICUS CURIAE (R-2) PP, ASSAM
18	Crl.Pet./997/2023 FIXED	JAHANARA RAHMAN @ JAHANARA ROHMAN Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MR. S RAHMAN (r-2) MD IMRAN (r-2) PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./2757/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	KRISHNA CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. D. BORAH	PP, ASSAM
20	Bail Appln./2914/2023 WITH CASE RECORD(SCANNED COPY)	MD MOSTAFA ALAM @ MOSTAFA SK Versus THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
21	Bail Appln./3220/2023	RUNA BEGUM Versus THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	PP, ASSAM
22	Bail Appln./4046/2023	RAHUL KUMAR SINGH Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
23	Bail Appln./4266/2023 WITH CASE RECORD(SCANNED COPY)	MONIRUL ISLAM Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
24	Bail Appln./4473/2023 WITH CASE RECORD(SCANNED COPY)	PRAMOD YADAV @ TINKU Versus THE NARCOTICS CONTROL BUREAU	MR P KATAKI MR. M K DAS B. CHETRY	SC, NCB
25	Bail Appln./335/2024	DHRUBA RAJ @ DHRUBA DAS Versus UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
BAIL HEARING				
26	AB/2949/2023 FIXED	DEEPIJIT PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
27	AB/625/2024 WITH OFFICE NOTE, FIXED	NUR AMIN ALI @ NITURAJ Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. K R PATGIRI (R-2) MS K BARMAN (R-2) MS. D. DEVI (R-2) PP, ASSAM
28	AB/655/2024 FIXED	MADHAB DEY Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM

29	AB/679/2024 FIXED	SANJAY CHOUHAN Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
ORDERS				
30	I.A.(CrI.)/1192/2023 B/O in CrI.A./12196/2023 WITH CrI.A./12196/2023 (Filing Number)	MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. T DEURI MR. D KONWAR MS A DAS MR. T DEURI	PP, ASSAM
HEARING				
31	CrI.A./149/2012 WITH LCR 5 FILES	GIRIDHAR SARMA Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	PP, ASSAM
32	CrI.Pet./844/2013 FIXED	DIBENDU JYOTI KAR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGOHAIN PP, ASSAM
33	CrI.Pet./619/2016 FIXED WITH I.A.(CrI.)/590/2017 in CrI.Pet./619/2016	TATA MOTORS FINANCE LTD. and ANR. Versus THE STATE OF ASSAM AND ANR TANKESWAR DAS Versus TATA MOTORS FINANCE LTD. and ANR.	MR.R DE MS.D DEVI MR.R J SARMA MR.M K SHARMA MR.H DAS	MR.M K SHARMA (R-2) MR.H DAS (R-2) PP, ASSAM MR.R DE PP, ASSAM
34	CrI.A./142/2019 WITH LCR 4 FILES, FIXED	SRI JAY RAM RAY Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR	MR. B K MAHAJAN, SPL. COUNSEL, WILD LIFE PROTECTION ACT MR D GOGOI PP, ASSAM
35	CrI.Pet./217/2022 WITH LCR 1 FILE	ASHOK PUROHIT Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA	MR H S KALSI (R-2) MR. I S KALSI (R-2) PP, ASSAM
36	CrI.A./292/2022 1 Y 6 M 14 D :WITH LCR 6 FILES, FIXED	PANI RAM TOKBI Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	MS S MEDHI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
37	CrI.Pet./510/2022 WITH LCR 1 FILE	KITESWAR BANIA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MRS N. SINGHA MS N RAI	MR. T DAS (r-2) PP, ASSAM
38	I.A.(CrI.)/312/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED in CrI.Pet./1264/2022 WITH CrI.Pet./1264/2022	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
39	I.A.(CrI.)/888/2023 WITH LCR 3 FILES, FIXED in CrI.A./351/2023 WITH CrI.A./351/2023	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. R J DAS MRS S SAIKIA MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM PP, ASSAM
40	CrI.Pet./929/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR. MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR. A K TALUKDAR MR S ISLAM	PP, ASSAM MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)

41 WITH
[Crl.Pet./235/2021](#)

ABUL KALAM @ ABDUL KALAM
Versus
MUSSTT KHADIJA BEGUM AND ANR

MR H R A CHOUDHURY
MR. N H MAZARBHUIYAN
MR. I A HAZARIKA
MR. M A CHOUDHURY
MS. L WAJEEDA
MR. M H SAIKIA
R ALI

MR. A K TALUKDAR (R-1)
MR. S ISLAM (R-1)
MR F K R AHMED (R-1)
PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 5]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./765/2024	NOOBA MEITEI AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./683/2024	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024

18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGOHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1158/2024 CAVT. NO.14182/023, FIXED, WITH CAVT. 1418/2023	RAMELA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	GA, ASSAM MD. A HUSSAIN SC, BTC FOR CAVEATOR
2 WP(C)/1275/2024 FIXED	SWAPAN KOCH AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION
3 WP(C)/1383/2024 FIXED	SABITA BANIYA Versus THE MANAGING DIRECTOR,	TUN RAJKHOWA	GA, ASSAM
ADMISSION			
4 WP(C)/2888/2018 FIXED	SMT. PRANITA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MR. D SARMAH	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPARTMENT MR. ABU JAHID (R2-R5) MD K RAHMAN (R2-R5)
5 WP(C)/4672/2018 FIXED	ARUN CHANDRA CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MR. N BARMAN MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	GA, ASSAM MR DEBA KUMAR DAS MR. S DEKA MR. M PATHAK (R5) MS. P BHUYAN MS. J BORO MS. M M KATAKI MS. D R DEKA (R5)
6 WP(C)/6205/2018 FIXED	TUBLAO BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS.	MR G BAISHYA MD. A HASSAN MS. B BORA	GA, ASSAM SC, ECI
7 WP(C)/8428/2018 FIXED	SHYAMA PRASAD BHATTACHARJEE Versus UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
8 WP(C)/6067/2019 FIXED	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR. S C KHOOND SC, FINANCE

9	WP(C)/4903/2021 FIXED	DEEP PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC MR A K AHMED (r-6) MR DIGANTA BHATTA (r-6) SC, P H E
10	WP(C)/8051/2022 B/O	RITAMANI DEKA @ RITAMONI DEKA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
11	WP(C)/8297/2022 FIXED	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
12	WP(C)/1646/2023 FIXED	SAMIRAN MEDHI AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	SC, IRRIGATION
13	WP(C)/1892/2023 FIXED	RATNADEEP ROY Versus THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR P K BASU MR A BANERJEE	SC, P AND R.D. GA, ASSAM SC, FINANCE
14	WP(C)/5992/2023 FIXED	GITA RANI GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR N K SARMA	GA, ASSAM MR S P DAS, SC, EMPLOYMENT & ENTREPRENEURSHIP

ORDERS

15	Cont.Cas(C)/666/2022 FIXED	SUCHITRA BALA ROY Versus M K YADAVA AND 2 ORS	MR. J KALITA	MR. P N GOSWAMI (R1)
16	WP(C)/5567/2023 FIXED	NAYAN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. A TALUKDAR (R-1) MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3 & R-4) SC, GMCH SC, HEALTH AND F W SC, G U
17	WP(C)/5569/2023 FIXED	RANJANA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
18	WP(C)/5571/2023 FIXED	PRANAB KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
19	WP(C)/5582/2023 FIXED	BEAUTY SAHA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U

20	WP(C)/5583/2023 FIXED	SWADHINATA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) MR. D P BORA (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U SC, HEALTH GA, ASSAM
21	I.A.(Civil)/465/2024 FIXED in WP(C)/1455/2019 WITH WP(C)/1455/2019	JEHIRUL ISLAM, Versus THE STATE OF ASSAM AND 4 ORS. JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MS N NATH MR. M DUTTA MS J SAIKIA MS N NATH MR. M DUTTA MS J SAIKIA	GA, ASSAM SC, FCSCA GA, ASSAM
HEARING				
22	WP(C)/5587/2017 FIXED	RANJEET KUMAR PANDEY Versus THE UNION OF INDIA and 3 ORS.	MR P KATAKI MR. D BORAH MRS R BORAH MRS R BEGUM MRS. M D BORUAH	MRS. A GAYAN (CGC, R1- R4) ASSTT.S.G.I.
23	WP(C)/7194/2017 FIXED	BHARAT CH. BARUAH Versus THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, BTC SC, HEALTH
24	WITH WP(C)/703/2018	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, BTC SC, HEALTH
25	WP(C)/1056/2021 FIXED	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE MENTIONED				
1	WP(C)/3284/2020 FIXED	AFTABUDDIN AHMED AND ANR. Versus ENFORCEMENT DIRECTORATE AND 2 ORS.	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY MS P DASGUPTA MRS. S HASNAIN	GA, ASSAM MRS. A GAYAN(SC, E/D)
TOP OF THE LIST				
2	RSA/40/2010 (HEARING), WITH LCR	SRI UJJAL BARUBH and ANR Versus M/S JOHARMAL MURLIDHAR PROPERTIES and ORS	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA	MR.S K KEJRIWAL MR. B D DEKA (r-2) MR. M DAS (r-2) N CHAUDHURY (r-2) MR.G KHANDELIA MRSS KEJRIWAL
3	RSA/46/2010 CAVT. NO. 1050/2009 (HEARING), WITH LCR	ABDUL MAZID LASKAR WAKF ESTATE Versus JAYANTA SADHYA and 25 ORS	MR.A B CHOUDHURY MR.S DEY MR H HOQUE MR.WISE IMRAN	MS.S SENAPATI MR. D MAZUMDAR FOR CAVEATOR MD.ASLAM
HEARING				
4	RSA/185/2011 WITH LCR	GAUTAM SAHA Versus ON THE DEATH OF SUKHDEB SAHA HIS LEGAL HEIRS AND ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MOUR MR.M DUTTA MR.S K AGARWAL
	WITH I.A.(Civil)/1408/2023 in RSA/185/2011	GAUTAM SAHA, Versus ON THE DEATH OF SUKHDEB SAHA	MS B DEVI	MR. K K MOUR MR. L L ROY MR. S K AGARWAL
	WITH I.A.(Civil)/1411/2023 in RSA/185/2011	GAUTAM SAHA, Versus ON THE DEATH OF SUKHDEB SAHA	MS B DEVI	MR. K K MOUR MR. L L ROY MR. S K AGARWAL
5	RSA/102/2012 WITH LCR	DWIJEN CHOUDHURY and 5 ORS Versus PABITRA CHOUDHURY	MR.A C SARMA MR.A SARMA MR.B HALDAR MR. M DAS N CHAUDHURY MR A BHATRA MR.C S SARKAR	MR. N ALAM MR.S U AHMED MD.S ISLAM MR.D HUSSAIN MRK TALUKDAR MR.U PATGIRI

6	RSA/185/2013 WITH LCR	ON THE DEATH OF HEMENDRA DAS HIS LEGAL HEIRS SMTI CINU DAS and 4 ORS. Versus NIRAMAI DAS @ MIRAMAI DAS and 5 ORS.	MS.P R MAHANTA MR.S R GOGOI MS.P MAHANTA MS.M SHARMA	MR. P K MEDHI MR. S P CHOUDHURY MR.U K DAS MR. A S DHILLON
7	RSA/79/2014 CAVT. NO. 1440/2013 WITH LCR, FIXED	LALIT KALITA Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
	WITH MC/744/2014 in RSA/79/2014	LALIT KALITA Versus SMTI GAYATRI DEVI and 12 ORS,	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
8	WITH RSA/80/2014 WITH LCR CAVT. NO. 1439/2013	LABANYA KUMAR DAS Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR
	WITH MC/746/2014 in RSA/80/2014	LABANYA KUMAR DAS Versus GAYATRI DEVI and 12 ORS.	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
9	RSA/1/2015 WITH LCR	SRI SUSHANTA DEY Versus SRI DIMBESWAR SAIKIA	MR.N DUTTA MR.S SHARMA MR.J ALI MS.B M CHETRI MR.M P SARMA	MR. B C DAS MR.D K SARMAH MR.P S LAHKAR MR.N PATHAK MR. S A HUSSAIN MR D J HALOI
10	RSA/6/2015 CAVT. NO. 1021/2014 WITH LCR	SRI OM PRAKASH KHOKOLIAand 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR D MAZUMDER (P-1,3) MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MR. B BARMAN (P-1,3) MRS.S S BAWARI MR.A CHETIA MR. S BISWAS MR B K BARMAN (P-1,3) MR.P K DUTTA MD.ASLAM	MS.D BORGHAIN(R-2) MR.P GOHAIN(R-2) MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR MS.M BHUYAN(R-2)
	WITH MC/89/2015 in RSA/6/2015	SRI OM PRAKASH KHAKOLIAand 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MRS.S S BAWARI MR.A CHETIA MD.ASLAM MR.P K DUTTA	MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR
11	RSA/71/2015 WITH LCR, FIXED	ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER LEGAL HEIR BAPPI RANJAN DAS (SON) Versus SANJIB BARMAN and ANR	MR.A M KHAN MS.S KALITA MR.S MOLLAH	MR.A K DUTTA(R-1&2) MR D C NATH(R-1&2) MR G BHARADWAJ (r-1,2) MR B DEORI (r-1,2)

WITH
[MC/1058/2015](#)
in RSA/71/2015

JHARNA DAS @ JHUNU DAS
Versus
SANJIB BARMAN and ANR

MR.J AHMED
MR.A M KHAN
MS.S KALITA
MR.S MOLLAH

12 [RSA/112/2016](#)
WITH LCR, FIXED

SOFIOR RAHMAN and ANR.
Versus
FAZIRAN BIBI and 4 ORS.

MR.S NATH
MR.B DAS
MR.S N DEV NATH

MR.B P SINHA(R- 1-5)
MS.R SARKAR R- 1-5
MS.N DAS(R- 1-5)

13 [RSA/6/2017](#)
WITH LCR, FIXED

SRI UTTAM GUPTA and 4 ORS
Versus
SRI BHULU DEY and 7 ORS

MR.S K BARKATAKI
MR.D K NATH
MS.B SHARMA

MR.R BARUAHR-1
MR.K D CHETRI(R-1)

WITH
[I.A.\(Civil\)/86/2022](#)
in RSA/6/2017

SRI UTTAM GUPTA and 4 ORS
Versus
SRI BHULU DEY and 7 ORS

MR. S K BARKATAKI
MR D K NATH
MS M DAS

MR. K D CHETRI

14 [RSA/125/2017](#)
WITH LCR

DR MUHIBUL ISLAM
Versus
MD IKRAMUL MAJID

MR.C BARUAH
MR.D BARUAH
MR.B BARUAH

MR. D MAZUMDAR Sr. Adv.
MR.P BORAH
MS.J KAKOTI

15 [RSA/273/2018](#)
WITH LCR, FIXED

ADOR ALI AND 4 ORS
Versus
NUR HUSSAIN AND ANR

MR A RAHMAN
MR E HUSSAIN

MR G P BHOWMIK (R1)
MR. S K GHOSH (R-2)
MR. S K GHOSH (R-2)
MRS. M HORE (R1)
MS F AHMED (R-2)
MS F AHMED (R-2)

WITH
[I.A.\(Civil\)/3394/2018](#)
in RSA/273/2018

ADOR ALI AND 4 ORS
Versus
NUR HUSSAIN AND ANR

MR A RAHMAN
MR E HUSSAIN

16 [RSA/24/2019](#)
WITH LCR

SRI DEBA KANTA SARMA
Versus
THE STATE OF ASSAM AND 9 ORS

MR A UPADHYAY
MR. P UPADHYAY

GA, ASSAM
MR H BEZBARUA (R8,R9)
MR H BEZBARUA (R8,R9)
MS. D SAIKIA (R8,R9)

WITH
[I.A.\(Civil\)/1025/2020](#)
in RSA/24/2019

SRI DEBA KANTA SARMA
Versus
THE STATE OF ASSAM AND 9 ORS

MR A UPADHYAY

SC, PWD ROAD
GA, ASSAM

17 [FAO/43/2023](#)
WITH LCR

DILBAR MOLLAH AND ANR
Versus
BHARATI PAUL AND 11 ORS.

MR J MOLLAH
MR. S NATH
MR J DAS
MR S P DAS

MR. S CHAUHAN (r-1 to 12)
MR S CHAUHAN (r-1 to 4)
GA, ASSAM
MR. A R SHOME (r-1 to 12)
MR. P MAZUMDER (r-1 to 12)
MR N ALAM (r-1 to 4)
M. BORUAH (r-1 to 4)
R DEB (r-1 to 4)

WITH
[I.A.\(Civil\)/2166/2023](#)
in FAO/43/2023

DILBAR MOLLAH AND ANR
Versus
BHARATI PAUL AND 11 ORS.

MR J MOLLAH
MR. S NATH
MR J DAS
MR S P DAS

GA, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024

13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGOHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./830/2024	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
2 Bail Appln./831/2024	ASHIM ADHIKARI Versus THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
3 Bail Appln./833/2024	MD. GANESAN G @ GANESH Versus THE UNION OF INDIA	MR U S BORGHAIN MS DIPSY RAJA	SC, NCB
4 Bail Appln./834/2024	MUNNES KHAN Versus THE STATE OF ASSAM AND ANR.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MD. K ISLAM	PP, ASSAM
5 Bail Appln./835/2024 B/O	MAJINDER SINGH Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI	SC, NCB
<u>MOTION</u>			
6 AB/711/2024 FIXED	SINDU MOMIN AND ANR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
<u>ADMISSION</u>			
7 Crl.Pet./462/2023 WITH LCR 1 FILE, FIXED	FAJLUR RAHMAN Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	U U KHAN (R-2) MR A AHMED (R-2) PP, ASSAM
8 Crl.Pet./194/2024 FIXED	DR. ARUN CHANDRA DEKA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. S DIHINGIA MS M CHANGMAI MR S SARMAH MR B SAIKIA	MR. J A HASSAN (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>			
9 Bail Appln./2093/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KIRTBOKLANG @ KITBOK LANG MARWEIN Versus THE STATE OF ASSAM	MR. N J DUTTA MS LR KHANAM MR S ISLAM D HUSSAIN	PP, ASSAM
10 Bail Appln./3773/2023 WITH CASE RECORD(SCANNED COPY), FIXED	TUNTUN MAHATO Versus THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	SC, NCB

11	Bail Appln./4429/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SEIKHONGAM HAOKIP Versus THE UNION OF INDIA	M K BORAH MS. P. KASHYAP	SC, NCB
12	Bail Appln./4469/2023 FIXED	SUMAN DAS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
13	Bail Appln./12/2024 FIXED	SAHIR NAWAZ Versus THE STATE OF ASSAM	MR. A M BORA MS. N S THAKURIA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
14	Bail Appln./44/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AHMED HUSSAIN @ AHMOD HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
15	Bail Appln./150/2024 FIXED	MAMTUL ALI AND 3 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
16	Bail Appln./290/2024 FIXED	MD. JEHERUL HAQUE Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI	PP, ASSAM
17	Bail Appln./428/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SRI MRITUNJAY SINGH Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
18	Bail Appln./560/2024 FIXED	ABDUL SALAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
19	Bail Appln./617/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRITY KUMARI Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
20	Bail Appln./668/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUNIRAM KISKU AND ANR. Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
21	Bail Appln./735/2024 FIXED	MADAN THAKUR Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
22	Bail Appln./747/2024 FIXED	FAKIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED MS P KAKATI	PP, ASSAM
BAIL HEARING				
23	AB/2895/2022 FIXED	AZAD ALI AND ANR Versus THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MS M TIWARI	PP, ASSAM
24	AB/104/2023 FIXED	MD IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. A CHAUDHURY MR. N HAQUE MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
25	AB/803/2023 FIXED	ROBIUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
26	AB/2092/2023 FIXED	MOZID ALI @ MOJIT ALI AND 2 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
27	AB/2493/2023 FIXED	UTSAV KUMAR Versus THE STATE OF ASSAM	MR. D NANDI MS P SARMAH	PP, ASSAM
28	AB/2990/2023 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
29	AB/3620/2023 FIXED	JAKIR HOSEN @ JAKIR SK Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM

30	AB/3658/2023 FIXED	ANISUR HOQUE @ ANISUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
31	AB/4033/2023 FIXED	ROHAN KALITA @ RAHAN KALITA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	AB/4061/2023 FIXED	SOFIUDDIN AHMED AND 4 ORS Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
33	AB/343/2024 FIXED	SOHRAB ALI Versus THE STATE OF ASSAM	MR G CHAMUAH MS M BORAH	PP, ASSAM
34	AB/394/2024 FIXED	RANJIT KUMAR GUPTA @ RANJIT GUPTA Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
35	AB/398/2024 WITH OFFICE NOTE, FIXED	SABIQUL ISLAM @ SAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A S ALI MR S HUSSAIN MR. M UDDIN MR. S A B KHABIR MR A ALAM	PP, ASSAM
36	AB/410/2024 FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM AND ANR.	M DAS MS N KALITA	PP, ASSAM
37	AB/541/2024 FIXED	SULTAN UDDIN Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER SK ABDULLAH	PP, ASSAM
38	AB/574/2024 FIXED	SHARIFUL ISLAM AND ANR. Versus THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
39	AB/575/2024 FIXED	SHIRAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	
ORDERS				
40	Crl.A./382/2023 WITH OFFICE NOTE, LCR 2 FILES, FIXED WITH I.A.(Crl.)/998/2023 in CrI.A./382/2023	RAJIUL HOQUE @ RAJIUL KARIM Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	MR M J QUADIR (r-2) MS S AHMED (r-2) MR. A K HANNAN (r-2) PP, ASSAM
41	Crl.Rev.P./441/2023 WITH LCR 4 FILES(SCANNED COPY), FIXED	ABDUR ROHMAN SHEIKH Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. R. AHMED	PP, ASSAM
42	I.A.(Crl.)/94/2024 FIXED in CrI.A./470/2024 WITH Crl.A./470/2024 (Filing Number)	BUDHAN CHOUHAN Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU	PP, ASSAM
	WITH Crl.L.P./6/2024	BUDHAN CHOUHAN Versus THE STATE OF ASSAM AND ANR E	MR M AHMED	
	WITH Crl.L.P./6/2024	BUDHAN CHOUHAN Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU	PP, ASSAM
HEARING				
43	CRL.A(J)/55/2020 6 Y 10 M 22 D :WITH LCR 4 FILES, P.B.-1, FIXED	DHANJIT HARIJAN Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
44	Crl.Rev.P./322/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	IJAJUL HUSSAIN Versus MRS. SAJIDA BEGUM	MR. J AHMED	MR. M K SARMA

45 [I.A.\(CrI.\)/194/2024](#)
WITH LCR 4 FILES, FIXED
in CrI.A./189/2023

GITA BONIA
Versus
THE STATE OF ASSAM AND ANR.

MR. S DIHINGIA
MR I HASSAN
MS M CHANGMAI
MS. K DAS

PP, ASSAM

WITH
[CrI.A./189/2023](#)

GITA BONIA
Versus
THE STATE OF ASSAM AND ANR.

MR. A R SHOME
MR A J GHOSH

PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1058/2024 FIXED	RAMJI RAY Versus THE UNION OF INDIA AND 7 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
ORDER (STAY VACATING)				
2	I.A.(Civil)/164/2024 FIXED in WP(C)/6069/2023	SAHA ALOM TALUKDAR, Versus THE STATE OF ASSAM AND 9 ORS,	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE
	WITH WP(C)/6069/2023	BADIYUT ZAMAL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE
ADMISSION				
3	WP(C)/1215/2021 PART-HEARD, FIXED	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
4	WP(C)/3664/2022 PART-HEARD, FIXED	BINA PANI DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE

5	WP(C)/1861/2017 FIXED	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
6	WITH WP(C)/1853/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
7	WITH WP(C)/1854/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
8	WITH WP(C)/1860/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
9	WP(C)/4785/2017 FIXED	M/S KUMAR TRADERS AND COMPANY and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	GA, ASSAM MR. R K D CHOUDHURY SC, FINANCE ASSTT.S.G.I.
	WITH I.A.(Civil)/3063/2017 in WP(C)/4785/2017	M/S KUMAR TRADERS AND COMPANY and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
10	WITH WP(C)/4787/2017	M/S MAA KARNI TRADERS and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MRS.N BORDOLOI	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
	WITH I.A.(Civil)/3065/2017 in WP(C)/4787/2017	M/S MAA KARNI TRADERS and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MS. N HAWELIA MS. N GOGOI MRS. N BORDOLOI MR. M L GOPE	SC, FINANCE & TAXATION GA, ASSAM ASSTT.S.G.I.
11	WITH WP(C)/4789/2017	M/S KUMAR ENTERPRISE and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	GA, ASSAM SC, FINANCE ASSTT.S.G.I.
	WITH I.A.(Civil)/3064/2017 in WP(C)/4789/2017	M/S KUMAR ENTERPRISE and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	SC, FINANCE & TAXATION GA, ASSAM ASSTT.S.G.I.
12	WP(C)/6101/2017 FIXED	ANIMA DAS Versus THE STATE OF ASSAM and 4 ORS.	MR. S SAIKIA MR. D K BAGCHI	GA, ASSAM MR. N K HALOI(R-5) MR. K M HASSAN R-5
13	WP(C)/921/2018 FIXED	BHABENDRA DAS @ TAPAN KR. DAS AND 6 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM MR. M MAHANTA (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) MR. LENTSO (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) SC, REVENUE DEPARTMENT

14	WP(C)/3671/2021 FIXED	MOCHMON UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N H LASKAR MS. A GOGOI	GA, ASSAM MR. T U LASKAR (R-4 TO 7) MR. A B T HAQUE (R-4 TO 7) SC, REVENUE
15	WP(C)/4614/2022 FIXED	UNITED BROTHERS DISTILLERIES PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA MR. S HAZARIKA	SC, GST ASSTT.S.G.I.
	WITH I.A.(Civil)/2466/2022 in WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA	SC, GST
16	WP(C)/6571/2022 CAVT. NO.10572/022, FIXED	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r-6 to 16) MR. A PHUKAN, SC, GAD MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
	WITH I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
17	WP(C)/1040/2023 FIXED	SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, REVENUE
18	WP(C)/3993/2023 FIXED	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
	WITH I.A.(Civil)/2802/2023 in WP(C)/3993/2023	PRADIP HAZARIKA, Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
	WITH I.A.(Civil)/330/2024 in WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. Versus PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A
19	WP(C)/560/2024 FIXED	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	SC, GDD SC, GMC
<u>BAIL HEARING</u>				
20	AB/3714/2023 FIXED	UTPAL DOLEY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR SAURADEEP DEY	PP, ASSAM
21	AB/4090/2023 FIXED	SHOFIQUIL ISLAM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
22	AB/4327/2023 FIXED	NIRUD KR CHANGMAI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
23	AB/4329/2023 FIXED	JUNA RAM DOLEY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
24	AB/531/2024 FIXED	PRADIP DEKA Versus THE STATE OF ASSAM	MR H BARUAH MR. J HATIMURIA MR P P PHUKAN	PP, ASSAM

ORDERS

25	WP(C)/404/2020 PART-HEARD, FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG, SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
26	WITH Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
27	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
28	WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
29	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED

30	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
31	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
32	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
33	WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
34	WP(C)/4915/2023 FIXED	SANEKA PARVIN AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MR S ABDULLAH	GA, ASSAM MRS. R DEVI DY.S.G.I. SC, HEALTH DEPARTMENT, ASSAM
HEARING				
35	WP(C)/4139/2014 PART-HEARD, FIXED	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
36	WITH WP(C)/4140/2014	GEMIMI DISTRILLERIES TRIPURA PVT LTD. Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
37	WITH WP(C)/5903/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS,	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, ESIC
38	WP(C)/517/2014 FIXED	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
39	WITH WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
40	WP(C)/1147/2015 FIXED	M/S AVIRAJ HATCHERIES Versus ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS,	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL(R1-3)

41	WITH WP(C)/7154/2015	M/S PHUKAN INDUSTRIES Versus ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MRU S BORGHAIN MR.H BURAGOHAIN MS.M D BORAH MR.A BARUAH MS.R GOGOI	SC, APDCL
42	WITH WP(C)/2318/2019	SARAT KUMAR JAIN AND 2 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S KATAKEY MD. ASLAM	SC, APDCL MR. P N GOSWAMI
43	WP(C)/3278/2015 FIXED	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE and TAXATIONR1-3 MS.K DUTTA
44	WITH WP(C)/2295/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	MR.S SAIKIA SC, FINANCE(R1-3)
45	WITH WP(C)/2296/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, FINANCE(R1-3)
46	WITH WP(C)/3279/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
47	WITH WP(C)/3280/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MS.N HAWELIA MS.N GOGOI MSP DEKA MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA(R1-3)
48	WITH WP(C)/3281/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
49	WP(C)/3482/2022 FIXED	M/S TNS EXPRESS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MS. B SARMA (C.G.C.) SC, RAILWAY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024

16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGOHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./324/2024	KAMRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN	PP, ASSAM
2	Crl.Pet./325/2024	NABA KUMAR GOSWAMI Versus MRS. RUMI DEVI	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	
ADMISSION				
3	Crl.Pet./382/2023 PART-HEARD, LCR 1 FILE(SCANNED COPY), FIXED	SMTI KABITA DEKA, ACS Versus THE STATE OF ASSAM AND ANR.	MR. P N CHOUDHURY S SHARMA MS S WANGMU	PP, ASSAM
4	Crl.Rev.P./65/2019 WITH LCR 2 FILES, FIXED	RAJESH DAS Versus DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	MR. M A ISLAM M J ABEDIN PP, ASSAM
	WITH I.A.(Crl.)/149/2019 in Crl.Rev.P./65/2019	RAJESH DAS Versus DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	PP, ASSAM
5	Crl.Pet./629/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	KABINDRA NARZARY Versus KHURSHID ALOM	MR G BAISHYA MS. P DAS	MR. D SUR J U AHMED MR. N K MURRY
6	Crl.Pet./643/2023	KABINDRA NARZARY Versus KHURSHID ALOM	MR G BAISHYA MS. P DAS	
7	Crl.Pet./631/2023 FIXED	MANGAL CHAUHAN AND 2 ORS Versus RINA RAI CHAUHAN	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA
8	Crl.Pet./817/2023 WITH LCR 3 FILES(SCANNED COPY), B/O	ABDUL ALIM Versus THE STATE OF ASSAM AND 2 ORS	MR. A R TALUKDAR	MR. N H MAZARBHUIYAN (R-2,3) MS. L WAJEEDA (R-2,3) MR. M H SAIKIA (R-2,3) MR. R I BHUYAN (R-2,3) PP, ASSAM
9	CRL.A(J)/3/2024	RIMA MUKHERJEE Versus THE STATE OF ASSAM		PP, ASSAM

10	Crl.A./79/2024	NEHA AGARWAL Versus VIKASH KUMAR AGARWAL	MR. M L PANDIA	
ORDERS				
11	Crl.Pet./1116/2023 B/O	KAMIN DAIMARI @ KOURIN DAIMARY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
12	I.A.(Crl.)/106/2024 FIXED in Crl.A./656/2024 WITH Crl.A./656/2024 (Filing Number)	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
13	Crl.Pet./193/2024 FIXED	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR E	MR D K BHATTACHARYYA	
14	Crl.Pet./240/2024 FIXED	AMAL DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
14	Crl.Pet./240/2024 FIXED	K RANJAN SINGHA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
HEARING				
15	CRL.A(J)/44/2020 4 Y 7 M 15 D :PART-HEARD, LCR 4 FILES, P.B.-1	SHYAMAL BARMAN Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
16	Crl.Pet./448/2021 PART-HEARD, LCR 1 FILE(SCANNED COPY)	JAMBEY TSERING Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. T T TARA	GA, AP MR A CHOWDHURY (R-2) MS. B CHOWDHURY (R-2) MR. S DUTTA (R-2) PP, A P
17	Crl.A./147/2012 WITH LCR	MUKUT CHETIA Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	SC, CBI
18	Crl.A./148/2012	NONI GOPAL PALIT Versus THE CENTRAL BUREAUOF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	SC, CBI
19	Crl.A./157/2012	HARESWAR BORO and ANR Versus CBI	MR.N ZAMAN MR.P C DEY MR.A GANGULY	SC, CBI
20	Crl.A./193/2012 WITH LCR 5 FILES	MAINA SAIKIA Versus THE STATE OF ASSAM	MR.I CHOUDHURY MR.A RAHMAN MR.D N AMIN	PP, ASSAM
21	Crl.Pet./373/2013 FIXED	LAL CHAND AGARWALA Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HAJURI SC, C B I SC, CBI
	Crl.M.C./676/2014 in Crl.Pet./373/2013	CENTRAL BUREAU OF INVESTIGATION Versus LAL CHAND AGARWALA	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
22	Crl.Pet./226/2013	MD. GIASUDDIN AHMED and ANR. Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I

23	WITH Crl.Pet./372/2013	JAYDEV DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS	MR. J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR.M K CHAKRAVORTTY MR.Z ARAFAT MR.P I JOSE	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	WITH Crl.M.C./516/2013 in Crl.Pet./372/2013	JAYDEV DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	SC, CBI
	WITH Crl.M.C./677/2014 in Crl.Pet./372/2013	CENTRAL BUREAU OF INVESTIGATION Versus JOYDEV DAS	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
24	CRL.A(j)/9/2018 7 Y 4 M 14 D :WITH LCR 4 FILES, P.B.-1	ADHAN DAS Versus THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
25	CRL.A(j)/25/2019 6 Y 6 M 25 D :WITH LCR 4 FILES AND P.B.	NEHAR DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MS. REETUJA DUTTA, AMICUS CURIAE	PP, ASSAM
26	CRL.A(j)/95/2020 5 Y 7 M 10 D :WITH LCR 5 FILES, P.B.-1, FIXED	PAPU DAS Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE MR D K NATH	MR. P SAIKIA (r-2)(AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
27	Crl.A./96/2022 WITH LCR 4 FILES	ROHIT SINGH Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM
	WITH I.A.(Crl.)/234/2022 in Crl.A./96/2022	ROHIT SINGH Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM
28	Crl.A./25/2023 1 Y 2 M 10 D :WITH LCR 4 FILES	JAGADISH BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN G UDDIN MR. T HUSSAIN MR. T HUSSAIN MS N DEKARAJA MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	MR. K P PATHAK(AMICUS CURIAE) PP, ASSAM
29	Crl.Pet./558/2023 WITH LCR 4 FILES	NEPUT RAJIYUNG @ ACTION DIMASA @ MIPUT RAJIYUNG Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	MR S BORTHAKUR(R-2) MR. S BOIRAGI(R-2) MR. D GOGOI (R-2) PP, ASSAM
30	Crl.Pet./776/2023 FIXED	NIRUPAMA SAIKIA AND ANR. Versus ANZITA SAIKIA AND ANR	MR. S P ROY JYOTISH DAS MS. R MAHANTA	MRS A SAIKIA (RESPONDENT-IN-PERSON)
	WITH I.A.(Crl.)/1169/2023 in Crl.Pet./776/2023	ANZITA SAIKIA, Versus NIRUPAMA SAIKIA AND ANR.	PETITIONER IN PERSON	MR. S P ROY
31	I.A.(Crl.)/939/2023 WITH LCR 4 FILES, B/O in Crl.A./404/2019	AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL, MFA MATTERS AND CIVIL BENCH-III MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./30/2023 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus NIVA BORA BORUAH AND ORS	MR SISHIR DUTTA MS. S. MOCHAHARI MR S DUTTA	MR D MONDAL (R-1)
	WITH I.A.(Civil)/212/2023 in MACApp./30/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIVA BORA BORUAH AND ORS	MS. S. MOCHAHARI MR S DUTTA MR S DUTTA	
2	MACApp./52/2024 B/O	THE RELIANCE GENERAL INSURANCE CO. LTD Versus ELA BORPATA GOHAIN @ ELA BORPATR GOHAIN DIHINGIA AND 3 ORS F	MR. A J SAIKIA MR. B KAKATI MR. S. PEGU	
	WITH I.A.(Civil)/310/2024 in MACApp./52/2024	THE RELIANCE GENERAL INSURANCE CO. LTD Versus ELA BORPATA GOHAIN @ ELA BORPATR GOHAIN DIHINGIA AND 3 ORS F	MR. A J SAIKIA MR. B KAKATI MR. S. PEGU	
ORDERS				
3	MACApp./641/2022 FIXED	KUMARI @ KUMARY DOLEY Versus MANAGER DOLEY AND ANR.	MR D MONDAL	MRS. S ROY (r-2) MR. U K DUTTA MR. U K DUTTA
4	MACApp./235/2023 WITH LCR, FIXED	ICICI LOMBARD INSURANCE COMPANY LTD . Versus PARUL TALUKDAR AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A LAL (r-1,2) MR A BRAHMA FOR CAVEATOR
	WITH I.A.(Civil)/3881/2023 in MACApp./235/2023	PARUL TALUKDAR AND 3 ORS Versus ICICI LOMBARD INSURANCE COMPANY LTD . AND 2 ORS	MR. A LAL MR A BRAHMA	MR. R GOSWAMI
5	MACApp./223/2023	PARUL TALUKDAR AND ANR. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A LAL	MR. R GOSWAMI (r-1) MS. M SAIKIA (r-1) MS. P BORTHAKUR (r-1)

HEARING

6	MACApp./251/2015 WITH LCR	MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MS.N MODI(R-3) MSP DEHINGIA(R-3) MS.M CHOUDHURY(R-3) MR.S DUTTAR-3 MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3)
	WITH I.A./2459/2015 in MACApp./251/2015	MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)
7	WP(C)/1655/2015	SHANTA SINHA Versus THE UNION OF INDIA and 2 ORS	MR.P J SAIKIA MS.B GOGOI MRS.R GOGOI	MR. S C KEYAL C.G.C. MR. K GOGOI (C.G.C.) MR.M PHUKAN(R-1to3) ASSTT.S.G.I.
8	WP(C)/1767/2015	PRANABJYOTI BARUAH and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRK BHUYAN MR.H A AHMED MR.A U AHMED	GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/4234/2017 in WP(C)/1767/2015	PRANABJYOTI BARUAH and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRK BHUYAN	GA, ASSAM
9	WP(C)/1916/2015	PRABIN NATH Versus THE GENERAL MANAGER, BSNL	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MR.D K NATH	MR.B C PATHAK MR.Y DOLOI MR.B PATHAK MS.J PHUKAN SC, BSNL MS.P DEY MS.D BORA
	WITH WP(C)/1681/2015	MISS ANIMA DAS Versus THE GENERAL MANAGER, BHARAT SANCHAR NIGAM LTD.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA	MR.B C PATHAK MR.Y DOLOI(R1) MR.B PATHAK MS.J PHUKAN SC, BSNL MS.P DEY MS.D BORA
	WITH WP(C)/1860/2015	DEVAJIT DUTTA Versus THE GENERAL MANAGER, BSNL	MR.S K BARKATAKI MR.D K NATH	MR.B C PATHAK MR.D BORA MR.Y DOLOI MR.B PATHAK MS.J PHUKAN SR. CGC MS.P DEY SC, BSNL
12	WP(C)/4267/2015 FIXED	SIMANTA BORGHAIN and 15 ORS Versus THE OIL AND NATURAL GAS CORPORATION LTD and 5 ORS	MR.B K MAHAJAN MR.A BORGHAIN MR.S BORTHAKUR	MR.G N SAHEWALLAR-1 to 6 MR.B K DAS(R-1 to 6) MR.H P NEOG(R-1 to 6)
13	MFA/76/2016 CAVT. NO. 812/2016 WITH LCR, FIXED	THE UNION OF INDIA and ANR Versus M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA
14	MACApp./397/2016 WITH LCR, FIXED	SMTI KANTI DEVI Versus THE NATIONAL INSURANCE CO. LTD and ANR	MR.A BISWAS MR.P CHOUDHURY MS.S KHANIKAR MS.P BARUAH	MR. P J BARMAN MR.P P BORTHAKUR(R-2) MR.K ROY(R-2) MS.B GOGOI(R-2) MR.A DUTTAR-1 MRS.P M DUTTA(R-1)
15	WP(C)/2850/2017	CONSTABLE SUMAN SINGHA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHAKRABORTY MR.B K DAS MS.P SARMAH MS.P HAZARIKA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.

16	MACApp./365/2018 WITH LCR	SMT BANALATA DAS Versus RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MR. Y S MANNAN MR M GARODIA MS R DAS MS. M DASGUPTA MS N DEKARAJA MS. O PHUKAN	MS. R D MOZUMDAR R-3 MS. D KALITA (R-1) MS. C MOZUMDA R -3 MR. S P SHARMA R-3
	WITH I.A.(Civil)/1635/2021 in MACApp./365/2018	SMT BANALATA DAS Versus THE BRANCH MANAGER , ORIENTAL INSURANCE CO .LTD	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/18/2022 in MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR Versus SMTI BANALATA DAS AND 2 ORS	MS R D MAZUMDAR MS R D MAZUMDAR MR. S P SHARMA	
17	MACApp./15465/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS		
	WITH I.A.(Civil)/4378/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
18	MACApp./481/2018 WITH LCR, FIXED	SMTI RUNU DEKA and 2 ORS Versus THE NATIONAL INSURANCE CO LTD and ANR	MR. S C PANDIT	MS. R D MOZUMDAR (R1) MS. S ROY (R1) MR. D PEGU MS. C MOZUMDAR (R1) MR. S P SHARMA (R1) MS. A THAKURIA
19	MFA/142/2019 WITH LCR, FIXED	UNION OF INDIA Versus M/S. NUMALIGARH REFINERY LTD.,	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS M SHARMA MS M SHARMA MS. L DAS MS. N HUSSAIN
20	WITH MFA/82/2019	M/S. NUMALIGARH REFINERY LTD., Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
21	WP(C)/2035/2019	SUBHASH CHANDRA KOCH Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. M DAS MS. N SULTANA	MR. L TALUKDAR MR B DAS MRS. M DAS MR H TALUKDAR
22	MACApp./94/2020 WITH LCR, FIXED	SMTI. PROTIMA SAHU AND 3 ORS Versus THE DIVISIONAL MANAGER	MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	MS C BORAH
23	MACApp./168/2020 WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J SARMAH
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
24	MACApp./176/2021 WITH LCR, FIXED	REMTLING HMAR AND 3 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. S CHAUHAN MR. P MAZUMDER	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1) MS C BORAH (R-1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,21st March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR****COURT NO: 26****[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/5441/2012	SMTI USHA DAS Versus THE CHAIRMAN, ASEB and 4 ORS	MS.N PHUKAN MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, A S E B
2 WP(C)/2894/2013	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
3 WP(C)/365/2014 CAVT. NO.681/2/013 FIXED	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM MR.R BARUAH MRS.V L SINGH SC, REVENUE FOR CAVEATOR
4 WP(C)/435/2014	DURGESWAR ROY Versus THE STATE OF ASSAM AND 2 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM
5 WP(C)/439/2014 FIXED	CHAMPAK RAVA Versus THE STATE OF ASSAM AND 6 ORS	MR.S C BISWAS MR. E AHMED MS.L HAZARIKA MS.S D CHOUDHURY	SC, HEALTH
6 WP(C)/665/2014	BHANITA KAKATI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	MR.Z MUKIT MR.A SATTAR MS.N BARMAN MR.B K SHARM MR.R P GUPTA SC, SOCIAL WELFARE
7 WP(C)/771/2014 FIXED	JITENDRA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR.J ROY MR.C CHAKRABORTY MR.S BORTHAKUR MS.S KAKOTI	SC, HEALTH
8 WP(C)/994/2014	ASHIM DEB GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR.S K GOSWAMI MR.P K SARMA	SC, IRRIGATION
WITH MC/729/2014 in WP(C)/994/2014	LOKABHIRAM SAIKIA Versus ASHIM DEB GOSWAMI and ORS.	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.K DAS MR.B SINHA	MR.S K GOSWAMI MR.P K SARMA SC, IRRIGATION

9	WITH WP(C)/4753/2014	ASHIM DEB GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.S K GOSWAMI MR.A ACHARYA	DR.B AHMED MR.M K CHOUDHURY MR.N BARUA MRP BHARDWAJ SC, IRRIGATION
10	WITH WP(C)/5654/2014	ASHIM DEB GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.P K SHARMA	MS.M BARMAN MR.M ISLAM MS. S SAIKIA SC, IRRIGATION
11	WP(C)/2619/2014	SMTI MEHERUN NESSA Versus THE STATE OF ASSAM AND 6 ORS	MS.D J BORAH MR.N N KARMAKAR MD.S ISLAM	MR.B K SARMA MS.C PATOWARY SC, SOCIAL WELFARE
12	WP(C)/2732/2014	MS JOYASHREE SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR.D SARMAH MR.B SINHA	SC, D E & C T GA, ASSAM MR.S K MEDHIR- 4 MR.S P DAS MR G ALAM MR G ALAM MR G ALAM MR.S DUTTA(R- 4)
13	WITH WP(C)/3605/2014	SMTI LILA KAIRI @ LILA KAIRI PRASAD Versus THE STATE OF ASSAM AND 7 ORS	MR.S K MEDHI MR.A DAS MR. P D NAIR MR.S P DAS MR G ALAM MR G ALAM MR G ALAM MR.S DUTTA	SC, D E & C T GA, ASSAM SC, LABOUR & UNEMPLOYMENT
14	WP(C)/2738/2014	BISHAN SINGH PINGAL and 13 ORS Versus THE UNION OF INDIA and 6 ORS	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
15	WP(C)/2811/2014	APURBA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR.B K DAS MRG JALAN	MS N NATH (R5) GA, ASSAM MR. M DUTTA (R5)
16	WP(C)/2838/2014	ASHADUR RAHMAN Versus THE UNION OF INDIA and 4 ORS	MR. E AHMED MR.N I KHAN MD.J H KHAN	MR.P K ROY MR.K C ROY(R-1) C.G.C. MR.S K CHAKRABORTY MR.G PEGU(R-1) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC ASSTT.S.G.I.
17	WP(C)/3007/2014	PULAKESH BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	GA, ASSAM SC, APSC MS.A K CHOUDHURY MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
18	WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	

19	WP(C)/4151/2017	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
ADMISSION				
20	WP(C)/5746/2016 WP(C) 1505/17 WP(C) 1276/22 (BOTH D/O), FIXED	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MR. M U MAHMUD MS.D SINHA MR. M R Z CHOUDHURY MR S H MAHMUD MR S ISLAM MS. B CHETIA	SC, HIGHER EDU MR.R THAKURIA(R- 4&5) SC, EDUCATION SC, U G C ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
WITH				
21	WP(C)/1643/2022	HIGHBROW, Versus THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P J PHUKAN, SC, K K HANDIQUE STATE OPEN UNIVERSITY (R-2 & 3) MR. A CHAMUAH, SC, UGC (R-4) ASSTT.S.G.I.
22	WP(C)/2826/2019 B/O	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C
23	WP(C)/4428/2021 FIXED	MANTU MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA	MR. M K CHOUDHURY (R- 3,4,5) MR P BHARDWAJ (R-3,4,5) SC. EDU.
WITH				
24	WP(C)/2472/2022	MRS. RITA BEYPI Versus THE STATE OF ASSAM AND 6 ORS	MR. N BARUAH MR. R J DAS	SC, HIGHER EDU MR. K N CHOUDHURY (r-6) MR. S K DEORI(R-7) MS. SOMILA(R-7) MR. D J DAS (r-6) MS N MAHANTA (r-6)
25	WP(C)/4689/2021 B/O	MALATI BEPARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR I HAQUE	SC, ELEM. EDU
26	WP(C)/7265/2021 B/O	ARATI RANI MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED A RAHMAN MD I H LASKAR MD I H LASKAR MR. R A MAZUMDER	SC, EDU
27	WP(C)/627/2022 B/O	SHEIKH NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
WITH				
28	WP(C)/622/2022	BHABEN CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
WITH				
29	WP(C)/669/2022	RANJIT TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
30	WP(C)/5041/2022 B/O	SHIKA RUDRA PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM
WITH				
31	WP(C)/5020/2022	SUJIT PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM

32 [WP\(C\)/1902/2023](#)

SARIT DUTTA
Versus
THE STATE OF ASSAM AND 3 ORS

MR. A GANGULY
MR. A DUTTA
MR. A DHANUKA

SC, HIGHER EDU
MR. T C CHUTIA, SC, SEBA
MR N N UPADHYAYA
MR D K ROY,SC, SEBA
MR. D UPAMANYU(R-6)
MR. B B KAKATI
SC, HEALTH AND FAMILY
WELFARE DEPARTMENT

WITH

[I.A.\(Civil\)/222/2024](#)
in WP(C)/1902/2023

THE PRINCIPAL,LOKNATH OMEO KUMAR
DAS COLLEGE AND ANR.
Versus
SARIT DUTTA AND 4 ORS.

MR N N UPADHYAYA
MR N N UPADHYAYA
MR. B B KAKATI

MR. T C CHUTIA, SC, SEBA
MR. A GANGULY
MR D K ROY,SC, SEBA
MR. A DHANUKA
SC, HEALTH AND FAMILY
WELFARE DEPARTMENT

33 [WP\(C\)/6209/2023](#)
B/O

MD. SAMIR ALI
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. M A I HUSSAIN
N ISLAM

SC, ELEM. EDU

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./832/2024	SAJEDA BEGUM AND ANR Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
2 Bail Appln./838/2024	UTPAL KALITA AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
3 Bail Appln./841/2024	MD. ABDUL KALAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD. A A KHAN MR S H SIKDAR MR. J ALI	PP, ASSAM
4 Bail Appln./846/2024	UMAKANTA SARMA @ UMAKANTA SHIL SARMA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION			
5 AB/759/2024	BIKRAM JHA Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS MR J. ISLAM	PP, ASSAM
6 AB/760/2024	MASUK UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
7 AB/761/2024	KWRWMDAO BRAHMA Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
8 AB/762/2024	AKTAR HUSSAIN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
9 AB/763/2024	DEBABRAT DEV BHAGABATI Versus THE STATE OF ASSAM	MS B DEVI MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
10 AB/764/2024	MD. NABAB ALI Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
11 AB/765/2024	AJOY KANOI @ SUJIT KANOI Versus THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM

ADMISSION

12	Tr.P.(CrI.)/20/2022 FIXED	PRABHAT RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	MD. A SAHAD (r-2,3,4) MR. M H ALI (r-2,3,4) PP, ASSAM
13	Crl.Pet./376/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	TAOI TANIANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	MR. D GOGOI, SPL. PP, FOREST MR. B SARMA, SPL. PP, FOREST PP, ASSAM
14	Crl.Pet./1130/2023 FIXED	RAJEEV KUMAR KHANNA Versus CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR. B DEKA MS. T SOM	SC, CBI
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./403/2024 WITH OFFICE NOTE, FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
16	Bail Appln./686/2024 FIXED	UGYEN CHODA Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING MR. S SARKAR	
17	Bail Appln./689/2024 FIXED	IRFAN ALI Versus THE STATE OF ASSAM	MR. A SAYED MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
18	Bail Appln./693/2024 FIXED	HIRAK JYOTI CHOUDHURY Versus THE STATE OF ASSAM	MS. P BORAH MR S H SIKDAR MR. J ALI MR. B HUSSAIN	PP, ASSAM
19	Bail Appln./734/2024 FIXED	TAJER ALI AND ANR. Versus THE STATE OF ASSAM	MR. N HOQUE MD. K ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
20	I.A.(CrI.)/924/2023 FIXED in AB/3062/2023 WITH AB/3062/2023	SANEKA PARVIN Versus MUNENDRA KUMAR AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
	WITH AB/3104/2023	MUNENDRA KUMAR Versus THE STATE OF ASSAM	MR. A R MEDHI MS. K MEDHI	PP, ASSAM
21	I.A.(CrI.)/1070/2023 in AB/3104/2023 WITH AB/3104/2023	CHAUDHARI RAMESH KUMAR VELA BHAI @ CRV BHAI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/1070/2023 in AB/3104/2023	SANEKA PARVIN Versus CHAUDHARI RAMESH KUMAR VELA BHAI @ CRV BHAI @ RAMESH	MR. A R BHUYAN MR N Z CHOUDHURY	MR. N MAHAJAN
22	AB/3765/2023 FIXED	INAMUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
23	AB/3964/2023 FIXED	DIGANTA MALAKAR Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
24	AB/128/2024 FIXED	DINESH DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR H P NEPAL MR P H KONWAR	PP, ASSAM
25	AB/512/2024 FIXED	SHAKIL REZBI MONDAL Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
26	AB/533/2024 FIXED	RUPALI NATH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM

HEARING

27	Crl.Rev.P./323/2009	XXX Versus IN RE - MR. JOGESWAR BORAH	MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA
28	WITH Crl.Rev.P./347/2009	XXX Versus IN RE - MR. JOGESWAR BORAH,V	MR.B PATHAK
29	Crl.Rev.P./331/2009 WITH LCR 3 FILES AND PAPERBOOK, FIXED	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
30	Crl.Rev.P./378/2009 WITH LCR 4 FILES	PABITRA DAS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A MATIN MR. Z HASSAN (AMICUS CURIAE) PP, ASSAM
31	Crl.A./150/2012 WITH LCR 4 FILES AND P.B.	RAHAM ALI and ANR Versus THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MR.B KAKATI PP, ASSAM
32	Crl.A./335/2013 WITH LCR 6 FILES, FIXED	BISWAJIT SEAL @ PINTU SEAL Versus THE STATE OF ASSAM,	MS.B CHOUDHURY MR.B M CHOUDHURY MS.H HAZARIKA MR.T H HAZARIKA PP, ASSAM
33	Crl.Pet./1063/2019 FIXED	DHRUBAJYOTI LAHKAR Versus SMT. SNIGDHARANI CHOUDHURY AND ANR.	MR N J DAS MR. O P BHATI (R1) MR T C DAS (R1) MR. P SARMA (R1) PP, ASSAM (R2) MR. P K PODDAR (R1) MR. M K GOHAIN (R1)
34	Crl.Pet./69/2021	ROJIBON NESSA AND 2 ORS. Versus REJABUDDIN AHMED	MR. B D DEKA MR. M DAS N CHAUDHURY MR. M U MONDAL MR. A WAHAB MR. A AHMED MD. I H KHAN MR. I U CHOWDHURY MR A ALIM SK
35	Crl.Pet./237/2021 WITH LCR 3 FILES(SCANNED COPY), FIXED	BINOY KUMAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM MR. R C PAUL (R-2) PP, ASSAM
36	Crl.A./103/2023 2 Y 0 M 16 D :WITH LCR 4 FILES	BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND MS. N M DEKA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/244/2023 in Crl.A./103/2023	BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND PP, ASSAM
37	Crl.A./165/2023 1 Y 0 M 2 D :WITH LCR 5 FILES, FIXED	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS PP, ASSAM
	WITH I.A.(Crl.)/398/2023 in Crl.A./165/2023	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS PP, ASSAM
38	Crl.Rev.P./394/2023 WITH LCR 2 FILES	SHANKAR DEO SHARMA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. D GOSWAMI MS P MEDHI MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGOHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024